

Dak Register For Month Starting on 01/06/2025

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diary No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
3183/2025	02/06/2025	NIL DATED 30.05.2025	SHENAJ BANO, STENO GRADE I	Permission for pronouncement of orders - reg.	PA to Registrar			
3184/2025	03/06/2025	NIL 29/05/2025	P.A. AUGUSTIAN MEMBER JUICIAL	EXTENSION OF PERIOD TO PRONOUNCE RESERVED ORDERS - REG	PA			
3185/2025	03/06/2025	NIL 02/06/2025	MAHESHMAND HANA CESTAT MUMBAI	Non recording of name of advocate inspite of submission of vakalatnama by mumbai cestat - reg		mr. kripa shankar		
3186/2025	03/06/2025	NIL 02/06/2025	DY/ASST. REGISTRAR (APPEAL BENCH)	single member bench matters causelist - reg	PA			
3187/2025	03/06/2025	NIL 30/05/2025	SHENAJ P.A. TO HONBLE PRESIDENT	pronauncment -reg	PA			
3188/2025	03/06/2025	NIL 29/05/2025	P.A AUGUSTIAN MEMBER (JUDICIAL)	Extension of period to pronounce reserved orders - reg	PA			
3189/2025	03/06/2025	NIL 02/06/2025	DY/ ASST . REGISTRAR (CST APPEAL BRANCH)	revised cause list - reg	PA			
3190/2025	03/06/2025	NIL 02/06/2025	DY/ ASST . REGISTRAR	revised cause list - reg	PA			

5	25		(CST APPEAL BRANCH)					
3191 /202 5	03/0 6/20 25	NIL 02/06/2025	DY. REGISTRAR/ TECHNICAL OFFICER	revised cause list - reg	PA			
3192 /202 5	03/0 6/20 25	F.NO. 36(1)/MISC JUDICIAL/CEST AT/ALLD/2015 - PART-III DATED 30/05/2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	DISPOSAL STATEMENT - REG	PA			
3193 /202 5	03/0 6/20 25	NIL 02/06/2025	DY. REGISTRAR/ TECHNICAL OFFICER	revised cause list - reg	PA			
3194 /202 5	03/0 6/20 25	NIL 02/06/2025	RASHID ALI SAIFI , PA TO MEMBER (J)	forwarding of monthly disposal statement may , 2025 in r/o honble member (j) sh.s.s. garg - reg	PA			
3195 /202 5	03/0 6/20 25	NIL	P.DINESHA MEMBER JUDICIAL	MONTHLY DISPOSAL STATEMENT OF APPEALS MAY 2025 -REG	PA			
3196 /202 5	03/0 6/20 25	NIL	P. ANJANI KUMAR , MEMBER (T)	monthly disposal statement of appeals may 2025 - reg	PA			
3197 /202 5	03/0 6/20 25	NIL 30/05/2025	P.A AUGUSTIAN MEMBER (JUDICIAL)	permission for relist of the appeals - reg	PA			
3198 /202 5	03/0 6/20 25	NIL 02/06/2025	BINU TAMTA MEMBER (JUDICIAL)	regarding the matter in the case of nectar lifesciences ltd. - reg	PA			
3199 /202 5	03/0 6/20 25	NIL 02/06/2025	DIKSHA SINGH STENO - I	regarding prmission to delete the uploded order sheet from the website - reg	PA			
3200 /202 5	03/0 6/20 25	NIL 27/05/2025	DVS SASHIDHAR PA TO MEMBER JUDICIAL	permission for relist of the appeals - reg	PA			

3201 /202 5	03/0 6/20 25	F.NO. CESTAT/HYD/20 18 DATED 25/05/2025	DR, CESTAT HYDERABAD	FORWADING OF HONBLE BENCH DAILY ORDER DATED 15/05/2025 IN APPEAL NO. C/21257 TO 21264/2015 IN THE MATTER OF M/S LEIGHTON INDIA CONTRACTORS PVT. LTD. AND ORS - REG	PA			
3202 /202 5	03/0 6/20 25	NIL 02/06/2025	MAHESHMAND HANA CESTAT MUMBAI	HUGE PENDENCY OF APPEALS AT CESTAT MUMBAI - ONLY 20-25 CASES ON BOARD DAILY - MOST ARE ADJOUNED - COURT WORKS FOR HARDLY ONE OR TWO HOURS - REG	PA			
3203 /202 5	03/0 6/20 25	NIL 28/05/2025	M. AJIT KUMAR	E-MAIL INVITATION - REG	PA			
3204 /202 5	03/0 6/20 25	NIL 26/05/2025	DR. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)	JOINING REPORT- REG		To (Admn)		
3205 /202 5	03/0 6/20 25	NIL 30/05/2025	PARMOD KUMAR SR.P.S.	JOINING REPORT- REG		To (Admn)		
3206 /202 5	03/0 6/20 25	NIL 30/05/2025	SURAJ SINGH MTS	JOINING REPORT- REG		To (Admn)		
3207 /202 5	03/0 6/20 25	NIL 29/05/2025	NITISH KUMAR , LDC	INTIMATION - REG		To (Admn)		
3208 /202 5	03/0 6/20 25	NIL 29/05/2025	SOMPAL MTS	Application for leave - reg		To (Admn)		
3209 /202	03/0 6/20	NIL 27/05/2025	SANDEEP MTS	Application for leave - reg		To (Admn)		

5	25							
3210 /202 5	03/0 6/20 25	NIL 30/05/2025	RAKESH KUMAR,MTS	Application for leave - reg		To (Admn)		
3211 /202 5	03/0 6/20 25	NIL 28/05/2025	RAVI DUTT SHARMA , ACCOUNTANT	Application for leave - reg		To (Admn)		
3212 /202 5	03/0 6/20 25	NIL 02/06/2025	HARSHITA PANDEY , DR	JOINING REPORT- REG		To (Admn)		
3213 /202 5	03/0 6/20 25	NIL 26/05/2025	J.K. GOLAY SPS CESTAT, NEW DELHI	JOINING REPORT- REG		To (Admn)		
3214 /202 5	03/0 6/20 25	NIL 28/05/2025	J.K. GOLAY SPS CESTAT, NEW DELHI	JOINING REPORT- REG		To (Admn)		
3215 /202 5	03/0 6/20 25	NIL 26/05/2025	SAPNIL TIWARI (AR)	forwading of leave application in respect of honble member (t) shri sanjiv srivastava - reg		To (Admn)		
3216 /202 5	03/0 6/20 25	NIL 30/05/2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	leave application of member (t) - reg		To (Admn)		
3217 /202 5	03/0 6/20 25	NIL 02/05/2025	T.V.UNNIKRISH NAN, SPSTO MEMBER (T)	EL APPLICATION - REG		To (Admn)		
3218 /202 5	03/0 6/20 25	NIL 02/06/2025	EASTERN ZONAL BENCH KOLKATA	EL APPLN. (REVISED) FOR FPREIGN VISIT OF K. ANPAZHAKAN, MEMBER (T) -REG		To (Admn)		
3219 /202 5	03/0 6/20 25	NIL 02/06/2025	ASHOK KUMAR	Application for leave - reg		To (Admn)		
3220 /202 5	03/0 6/20 25	NIL 02/06/2025	DEEPAK KUMAR MALIK	JOINING REPORT- REG		To (Admn)		
3221 /202 5	03/0 6/20 25	NIL 02/06/2025	SHUSHMA RANI PAL MTS	Application for leave - reg		To (Admn)		
3222	03/0	NIL 02/06/2025	RAVI DUTT	JOINING REPORT-		To (		

/2025	6/2025		SHARMA , ACCOUNTANT	REG		Admn)		
3223 /2025	03/06/2025	F.NO./CESTAT/ROM-ROA/ROSTER/2025 DATED 26/05/2025	KRIPA SHANKER (DR) CESTAT,MUMBAI	LISTING OF ROA/ROM APPLICATION - REG	PA			
3224 /2025	03/06/2025	NIL 02/06/2025	SHANKAR PRASAD MOHNTI, MTS	Application for leave - reg		To (Admn)		
3225 /2025	03/06/2025	NIL 30/05/2025	KULDEEP SINGH, MTS	Application for leave - reg		To (Admn)		
3226 /2025	03/06/2025	NIL 02/06/2025	SANDEEP	Medical reimbursement claim form - reg		To (Admn)		
3227 /2025	03/06/2025	NIL 28/05/2025	SAPNIL TIWARI (AR)	forwading of leave application in respect of honble member (judicial) shri p.k. choudhary - reg		To (Admn)		
3228 /2025	03/06/2025	FILENO. 4/28/2022-SR (VOL-III) DATED 27/05/2025	M LATHA , DD	advt. no. phase XIV/2026/selection posts - requisition for the posts of udc and mts - reg		To (Admn)		
3229 /2025	03/06/2025	F.NO. 01/CESTAT/HYD/ESTT/17-II/77 DATED 20/05/2025	SANTOSH KUMAR TIWARI DR/HOO CESTAT, HYDERABAD	FORWADING OF AMENDED DRAFT COPY OF LEASE AGREEMENT - REG		To (Admn)		
3230 /2025	03/06/2025	NIL 02/06/2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	medical leave application of honble member (j) - reg		To (Admn)		
3231 /2025	03/06/2025	NIL 02/06/2025	JOHNSON CHACKO UDC	Application for leave - reg		To (Admn)		
3232 /2025	03/06/2025	NIL 02/06/2025	DOROTHY JOSEPH, PA TO REGISTRAR	Application for leave - reg		To (Admn)		

3233 /202 5	03/0 6/20 25	NIL 02/06/2025	SONU MTS	changing in date of chowkidaars duty - reg		To (Admn)		
3234 /202 5	03/0 6/20 25	NIL 02/06/2025	JYOTI (LDC)	Application for leave - reg		To (Admn)		
3235 /202 5	03/0 6/20 25	NIL 02/06/2025	PREETI WADHWA , UNDER SECRETARY	request of shri p.s. parihar , advocate for bring unifomity in the mode of recruitment of stenographers/PA/PS/P PS/SR.PPS in subordinate offices - reg		To (Admn)		
3236 /202 5	03/0 6/20 25	NIL 03/06/2025	JITENDER MTS	Application for leave - reg		To (Admn)		
3237 /202 5	03/0 6/20 25	F.NO. A- 28(1)/CESTAT/A CR/2006 VOL III DATED 28/05/2025	MOHINDER SINGH(DR)	FORWADING OF APAR OF MS. P.SAKUNTHALADEV I,SPS,CESTAT,CHEN NAI - REG		To (CL)		
3238 /202 5	03/0 6/20 25	NIL 30/05/2025	PALLAVI SHETE	Grievance regarding incorrect hearing dates displayed on CESTAT portal - reg		DR(M umbai)		
3239 /202 5	03/0 6/20 25	NIL 30/05/2025	MOHIT MALIK, GST CONSULTANT	request for adjournment in the matter of m/s ANS construction ltd., delhi - reg		TO (CR)		
3240 /202 5	03/0 6/20 25	NIL 30/05/2025	ADMN. OFFICER(JUDL) C-II FOR REGISTRAR GENERAL	CASE NO. SERTA- 7/2025 COMMISSIONER OF SERVICE TAX - DELHI III VS. M/S GLOBE CIVIL PROJECTS PVT. LTD. - REG		TO (CR)		
3241 /202 5	03/0 6/20 25	NIL 30/05/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	pr.commissioner of customs (import) vs.sunil kumar sharma - reg		TO (CR)		

3242 /2025	03/06/2025	NIL 30/05/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA-131/2022 pr. commissioner of customs (import) vs. toyota material handling india private limited - reg		TO (CR)		
3243 /2025	03/06/2025	NIL 28/05/2025	ASSISTANT REGISTRAR	CIVIL APPEAL NO. 8766 OF 2016 COMMISSIONER OF SERVICE TAX, VS M/S. GECAS SERVICES INDIA PVT. - REG		TO (CR)		
3244 /2025	03/06/2025	NIL 30/05/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA-72/2025 M/S GLOBAL LINKS VS. PRINCIPAL COMMISSIONER OF CUSTOMS (AIRPORT & GENERAL) - REG		TO (CR)		
3245 /2025	03/06/2025	NIL 30/05/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO.CUSAA-1/2023 M/S ICON FIBRES & FABRICS PVT. LTD. VS. COMMISSIONER OF CUSTOMS - REG		TO (CR)		
3246 /2025	03/06/2025	NIL 30/05/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA-37/2023 pr.commissioner of customs (import) vs. toyota material handling india private limited - reg		TO (CR)		
3247 /2025	03/06/2025	NIL 30/05/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	CASE NO. CUSAA-82/2025 M/S threepence craft vs. commissioner of customs - reg		TO (CR)		
3248 /2025	03/06/2025	NIL 30/05/2025	ANITHA JAYAKUMAR, SPS	reimbursement - reg	Acc oun t Sec tion			

3249 /2025	03/06/2025	F.NO. 01/CESTAT/BANG/OAV DATED 28/05/2025	BALASUBRAMANIS , ASSISTANT REGISTRAR	FORWARDING OF APPLICATION FOR BONUS FOR THE YEAR 2022-23 - REG	Account Section			
3250 /2025	03/06/2025	NIL 03/06/2025	DEPUTY REGISTRAR	request for nomination of honble members to hear roa/rom application - reg	PA			
3251 /2025	04/06/2025	NILL 04.06.2025	KRIKA STENO	regarding permission to delete the uploaded final order with its final order number from the website	PA			
3252 /2025	04/06/2025	NIL DTD 4.6.2025	SHENAJ BANO , P.A.	Permission for pronouncement - reg.	PA to Registrar			
3253 /2025	05/06/2025	NIL	DR,EXCISE AND ST BRANCH	monthly statement of the matters listed for e-hearing for the month of may 2025 -reg	PA			
3254 /2025	05/06/2025	NIL 04/06/2025	WEST ZONAL BENCH AHMEDABAD	report of E-hearing application may 2025 - reg	PA			
3255 /2025	05/06/2025	NIL 02/06/2025	K.ANPAZHAKAN MEMBER (T)	monthly disposal statement of appeals may 2025 - reg	PA			
3256 /2025	05/06/2025	NIL 03/06/2025	DR, CESTAT HYDERABAD	monthly statement of e-hearing matters for the month of may 2025-reg	PA			
3257 /2025	05/06/2025	NIL 03/06/2025	TECHNICAL OFFICER CR SECTION	central registry (E-hearing statement for the month of may 2025) - reg	PA			
3258 /2025	05/06/2025	NIL 03/06/2025	EASTERN ZONAL BENCH KOLKATA	create pronouncement-reg	PA			
3259 /2025	05/06/2025	F.NO.10/01/MONTHLY STATEMENT/CE	PS/DR/CESTAT/CHANDIGARH	E-HEARING STATEMENT FOR THE MONTH OF	PA			

		STAT/CHD-24 DATED 03/06/2025		MAY 2025 -REG				
3260 /202 5	05/0 6/20 25	NIL	AR,CESTAT BANGALORE	E-HEARING STATEMENT BANGALORE BENCH MAY 2025 - REG	PA			
3261 /202 5	05/0 6/20 25	NIL 03/06/2025	KRIPA SHANKAR , DR,CESTAT,MU MBAI	E-HEARING STATEMENT FOR THE MONTH OF JUNE 2025 - REG	PA			
3262 /202 5	05/0 6/20 25	NIL	SAPNIL TIWARI (AR)	E-HEARING STATEMENT ALLAHABAD BENCH MAY 2025 - REG	PA			
3263 /202 5	05/0 6/20 25	NIL	AJAYAN T.V MEMBER (JUDICIAL)	MONTHLY DISPOSAL STATEMENT OF APPEALS MAY 2025- REG	PA			
3264 /202 5	05/0 6/20 25	NIL	VASA SHESHAGIRI RAO, MEMBER TECHNICAL	MONTHLY DISPOSAL STATEMENT OF APPEALS MAY 2025 - REG	PA			
3265 /202 5	05/0 6/20 25	NIL 02/06/2025	ASHOK JINDAL MEMBER JUDICIAL	monthly disposal statement of appeals may 2025 - reg	PA			
3266 /202 5	05/0 6/20 25	NIL 03/06/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	request of sh. m. ajit kumar , member(t) for permission to foreign visit - reg		To (Admn)		
3267 /202 5	05/0 6/20 25	NIL 04/06/2025	ARCHANA STENO GRADE - I	Application for leave - reg		To (Admn)		
3268 /202 5	05/0 6/20 25	NIL 23/05/2025	SAGAR S. MALHAR , MTS, CESTAT,	WITHDRAWAL FROM GPF ACCOUNT - REG		To (Admn)		

			MUMBAI				
3269 /202 5	05/0 6/20 25	NIL 26/05/2025	DEVENDER KUMAR GROVER	Medical reimbursement claim form - reg		To (Admn)	
3270 /202 5	05/0 6/20 25	NIL 04/06/2025	SHANKAR PRASAD MOHANTY	Medical reimbursement claim form - reg		To (Admn)	
3271 /202 5	05/0 6/20 25	F.NO. A- 17(6)/CESTAT/M ED-VA/2010 VOLII DATED 04/06/2025	MOHINDER SINGH(DR)	Seeking another medical advance to undergo medical treatment at christian medical college, renipet campus, vellore - reg		To (Admn)	
3272 /202 5	05/0 6/20 25	NIL 03/06/2025	DHEERAJ LAL	Medical reimbursement claim form - reg		To (Admn)	
3273 /202 5	05/0 6/20 25	NIL 02/06/2025	PARDEEP TOMER UDC	Application for leave - reg		To (Admn)	
3274 /202 5	05/0 6/20 25	NIL DATED 5.06.2025	TEJO SHRI , STENO G-1	permission for deletion of order-reg	PA to Reg istr ar		
3275 /202 5	05/0 6/20 25	NIL DATED 5.06.2025	TEJO SHRI , STENO G-1	Permission for deletion of uploaded order from the website-reg.	PA to Reg istr ar		
3276 /202 5	05/0 6/20 25	NIL 02/06/2025	G.K. MEENA HEAD CLERK	casual leave -reg		To (Admn)	
3277 /202 5	05/0 6/20 25	NIL 02/06/2025	ANKIT , LOWER DIVISON CLERK	JOINING REPORT- REG		To (Admn)	
3278 /202 5	05/0 6/20 25	NIL 03/06/2025	JOHNSON CHACKO UDC	Application for leave - reg		To (Admn)	
3279 /202 5	05/0 6/20 25	NIL 03/06/2025	DY. REGISTRAR CESTAT CHENNAI	request for extention of lien of ms.nimisha , ex - mts - reg		To (Admn)	
3280	05/0	NIL 03/06/2025	SWAPNIL	medical leave		To (	

/2025	6/2025		TIWARI , ASSISTANT REGISTRAR	application of honble member (j) - reg		Admn)		
3281/2025	05/06/2025	NIL 03/06/2025	EASTERN ZONAL BENCH KOLKATA	request for cancellation of E.L reg (ASHOK JINDAL) MEMBER (JUDICIAL) - REG		To (Admn)		
3282/2025	05/06/2025	NIL 02/06/2025	SATPAL SINGH	Application for leave - reg		To (Admn)		
3283/2025	05/06/2025	NIL 03/06/2025	CHARAN SINGH	revision of pension of pre-2016 pensioners/family pensioners - reg		To (Admn)		
3284/2025	05/06/2025	NIL 03/06/2025	DY.REGISTRAR CESTAT ,CHENNAI	leave letter of sri.v.s. rao, M(T) - REG		To (Admn)		
3285/2025	05/06/2025	NIL 30/05/2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	forwading of revised leave application in respect of honble member (t) shri sanjiv srivastava - reg		To (Admn)		
3286/2025	05/06/2025	NIL 03/06/2025	DR,CESTAT MUMBAI	one time sanction for comprehensive AMC services of ACs for one year - reg		To (Admn)		
3287/2025	05/06/2025	NIL 03/06/2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	medical claim sanction - reg		To (Admn)		
3288/2025	05/06/2025	F.NO. 01/CESTAT/BAN G/GEM/ADMN DATED 03/06/2025	BALASUBRAMANIS , ASSISTANT RESGISTRAR	SUBMITTED EXPLANATION FOR SANCTION OF EXPENDITURE FROM GEM - REG		To (Admn)		
3289/2025	05/06/2025	NIL 03/06/2025	KIRAN JAIN	DIARY NO. 51500/2025-MAHAVEER CONSTRUCTION COMPANY H. NO. 30, MAHAVIR KUNJ VARDHAMAN NAGAR,		TO (CR)		

				RAJNANDGAON (C. G.) - 491441 - REG				
3290 /202 5	05/0 6/20 25	NIL 03/06/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	case no. CUSAA-73/2025 M/S MICROSOFT CORPORATION INDIA PVT. LTD. VS. COMMISSIONER OF CUSTOMS (IMPORT) - REG		TO (CR)		
3291 /202 5	05/0 6/20 25	NIL 03/06/2025	CA DHARMESH GAUR	Adjournment in the metter of saroj devi dairy no 50678/2025 service tax no AQRPD0485FST001 - REG		TO (CR)		
3292 /202 5	05/0 6/20 25	NIL 03/06/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	case no. CUSAA-83/2025 COMMISSIONER OF CUSTOMS (AIRPORT & GENERAL)-NEW DELHI VS. M/S DEHASU LOGISTICS INDIA PVT. LTD. - REG		TO (CR)		
3293 /202 5	05/0 6/20 25	NIL 03/06/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	case no. CUSAA-77/2025 M/S microsoft corporation india pvt. ltd. vs. commissioner of customs (import) - reg		TO (CR)		
3294 /202 5	05/0 6/20 25	NIL 03/06/2025	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL	case no. CUSAA-78/2025 M/S MICROSOFT CORPORATION INDIA PVT. LTD. VS. COMMISSIONER OF CUSTOMS (IMPORT) - REG		TO (CR)		
3295 /202 5	05/0 6/20 25	NIL 03/06/2025	PARMOD KUMAR SR.P.S.	ragarding reimbursement of the payment made for the items purchased for serving tea / refreshment to honble	Acc oun t Sec tion			

				member (t) - shri pv subba rao - reg				
3296 /2025	05/06/2025	F.NO 20/CESTAT/HYD /CR-DD/15 DATED 03/06/2025	DR, CESTAT,HYDERABAD	FORWADING OF DEMAND DRAFTS - REG	Account Section			
3297 /2025	06/06/2025	NIL 06/05/2025	DHEERAJ LAL ASSISTANT REGISTRAR	PERMISSION FOR ADMINISTRATIVE VIGILANCE ROLE OF IO/PO 04 DAYS TRAINING COURE CONDUCTED BY ISTM - REG		TO (Admn)		
3298 /2025	06/06/2025	NIL 06/06/2025	ASSTT/DEPUTY REGISTRAR, CUSTOMS BRANCH	E- Hearing statement for the month of may 2025 - Reg.	PA			
3299 /2025	06/06/2025	NIL 06/06/2025	DY/ASST.REGISTRAR (APPEAL BENCH)	Supplementary causelist - reg.	PA			
3300 /2025	06/06/2025	NIL 05/06/2025	CJ MATHEW M(T)	Permission for pronouncement of order - reg.	PA			
3301 /2025	06/06/2025	NIL 05/06/2025	DVS SASIDHAR STENO GR-2ND	forwarding of monthly disposal statement in respect of shri p.a. augustian, honorable member(judicial) for the month of may 2025-reg	PA			
3302 /2025	06/06/2025	F.NO. D-6(1)/DISPOSAL STATEMENT / BENCH/2017 DATED 03/06/2025	DR CESTAT CHENNAI	E-Hearing statement may 2025 - reg.	PA			
3303 /2025	06/06/2025	NIL 05/06/2025	KRITIKA BIST STENO	regarding prmission to delete the uploaded final order from the website - reg	PA			
3304 /2025	06/06/2025	NIL 02/06/2025	RASHID ALI SAIFI , PA TO	forwarding of monthly disposal statement may,	PA			

5	25		MEMBER (J)	2025 in r/o honble memebr (judicial) sh. s.s. garg - reg				
3305/2025	06/06/2025	NIL 06/06/2025	DY. REGISTRAR/TECHNICAL OFFICER(CENTRAL REGISTRY)	Supplementary causelist - reg.	PA			
3306/2025	06/06/2025	NIL 03/06/2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	request of sh. m. ajit kumar, member (technical) for permission to foreign visit - reg		TO (Admn)		
3307/2025	06/06/2025	F.NO. A-20(6)/PERS.FILE/NV-MTS/CHE/2018 DATED 03/06/2025	MOHINDER SINGH DR/HOO	FORWARDING OF REQUEST OF MS. NIMISHA VIJAYAN, EX-MTS - REG		TO (Admn)		
3308/2025	06/06/2025	NIL 06/06/2025	MANOKA DEVI	application for leave - reg		TO (Admn)		
3309/2025	06/06/2025	NIL	BHAVNA SINGH	Medical Reimbursement claim form - reg		TO (Admn)		
3310/2025	06/06/2025	NIL 02/06/2025	T.V. UNNIKRISHNAN, SPS TO M(T), CESTAT MUMBAI	EL APPLICATION OF HONBLE MEMBER (T) , SHRI ANILG. SHANKKARWAR, FROM 9th JUNE TO 12th JUNE 2025- REG		TO (Admn)		
3311/2025	06/06/2025	NIL 05/06/2025	SHUSHMA RANI PAL	Joining report-reg.		TO (Admn)		
3312/2025	06/06/2025	NIL 06/06/2025	R. BHAGYA DEVI , MEMBER TECHNICAL	2 days casual leave - reg		TO (Admn)		
3313/2025	06/06/2025	NIL 05/06/2025	JASBIR SINGH COURT MASTER	Application for Leave - Reg.		TO (Admn)		
3314	06/0	NIL 02/06/2025	PREETI	Office Memorandum -		TO (		

/2025	6/2025		WADHWA , UNDER SECRETARY	reg.		Admn)		
3315 /2025	06/06/2025	F.NO.G-II/CESTAT/MES/2007 DATED 02/06/2025	MOHINDER SINGH DR	Monthly expenditure statement for the month of may 2025- reg - Reg.	Account Section			
3316 /2025	06/06/2025	NIL 03/06/2025	CHANDER KANTA, SPS TO HONBLE MEMBER (J)	reimbursement - reg	Account Section			
3317 /2025	06/06/2025	F. NO. D-6(1)/DISPOSAL - STATEMENT/ BENCH/2017 DATED 03/06/2025	DR, CESTAT, CHENNAI	PENDENCY STATEMENT FOR THE MONTH OF MAY 2025 - REG		CR section		
3318 /2025	06/06/2025	NIL 05/06/2025	DR, CENTRAL SALES TAX BRANCH	YEAR WISE LIST OF CENTRAL SALES TAX (DB) CASES FOR THE MONTH OF MAY - 2025		TO (CR)		
3319 /2025	06/06/2025	NIL	DR. D.M. MISRA, MEMBER (JUDICIAL)	MONTHLY DISPOSAL STATEMENT APPEALS FOR THE MONTH OF MAY , 2025 - REG	PA			
3320 /2025	06/06/2025	NIL 04/06/2025	K. RADHA SPS TO M(T)	FORWADING OF MONTHLY DISPOSAL STATEMENT IN RESPECT OF MRS. R. BHAGYA DEVI, HONBLE MEMBER (T) FOR THE MONTH OF MAY 2025 - REG	PA			
3321 /2025	06/06/2025	NO;CJM/RELIST/CUS/2025 DATED 02/06/2025	CJ MATHEW M(T)	NOTE - REG	PA			

3322 /202 5	06/0 6/20 25	NIL 05/06/2025	M AJIT KUMAR MEMBER(T)	MONTHLY DISPOSAL STATEMENT OF APPEALS MAY 2025 - REG	PA			
3323 /202 5	06/0 6/20 25	NIL 05/06/2025	MAHENDER	Medical Reimbursement claim form - reg		TO (Admn)		
3324 /202 5	06/0 6/20 25	NIL 05/06/2025	SACHIN CHAUDHARY	Medical Reimbursement claim form-reg.		TO (Admn)		
3325 /202 5	06/0 6/20 25	NIL 05/06/2025	KULDEEP SINGH , MTS	Joining report-reg.		TO (Admn)		
3326 /202 5	06/0 6/20 25	NIL 05/06/2025	SURAJ SINGH , MTS	Application for Leave - Reg.		TO (Admn)		
3327 /202 5	06/0 6/20 25	NIL 03/06/2025	ANAND KUMAR	request of sh. m. ajit kumar , member (T) for permission to foreign visit - reg		TO (Admn)		
3328 /202 5	06/0 6/20 25	NIL 04/06/2025	KULDEEP LAL,	Application for Leave - Reg.		TO (Admn)		
3329 /202 5	06/0 6/20 25	NIL 05/06/2025	SONU MTS	Leave application - reg.		TO (Admn)		
3330 /202 5	06/0 6/20 25	NIL 04/06/2025	BUDH SAIN, M.T.S.	Compensatory leave application -reg.		TO (Admn)		
3331 /202 5	06/0 6/20 25	NIL 06/06/2025	SANGEETA MALHOTRA, COURT MASTER.	Leave application - reg.		TO (Admn)		
3332 /202 5	06/0 6/20 25	NIL 05/06/2025	GHUDMAL MEENA , SECTION OFFICER	creation of capacity building unit under mission karmyogi and onboarding of officers onto the i-got karmyogi platform - reg		TO (Admn)		
3333 /202	06/0 6/20	NIL 06/03/2025	CHANDER KANTA, SPS TO	reimbursement - reg	Acc oun			

5	25		M (J)		t Sec tion			
3334 /202 5	06/0 6/20 25	NIL 30/05/2025	PALLAVI SHETE	grievance regarding incorrect hearing dates displayed on CESTAT portal - reg		DR (CR)		
3335 /202 5	06/0 6/20 25	NIL 06/06/2025	DHARAM SINGH MEENA	forwarding o CIC notice in respect of carrying out pending third party audit exercise - reg		TO (Admn)		
3336 /202 5	09/0 6/20 25	NIL 30/05/2025	P.A AUGUSTIAN MEMBER (JUDICIAL)	permission for relist of the appeals - reg	PA			
3337 /202 5	09/0 6/20 25	F.NO.36/CESTAT /KOL/ROA/2023 DATED 06/06/2025	T.K SARKAR,DR	CONSTITUTION OF BENCH FOR ROA APPLICATION - REG	PA			
3338 /202 5	09/0 6/20 25	NIL 05/06/2025	DR, SM BRANCH	E-HEARING STATEMENT - REG	PA			
3339 /202 5	09/0 6/20 25	FILE NO. - I/(11)/42/2020- ADMN DATED 27/05/2025	KULDEEP KUMAR OJHA , SUPERINTENDE NT	RETENTION OF GOVT. ACCOMMODATION OF SH. DHEERAJ LAL, ASSISTANT REGISTRAR- REG		To (Admn)		
3340 /202 5	09/0 6/20 25	NIL 06/06/2025	BUDH SAIN MTS	permitted to exchange the chowkidar duty with shri kuldeep singh , mts - reg		To (Admn)		
3341 /202 5	09/0 6/20 25	NIL 06/06/2025	DHARAM SINGH MEENA	FWD; CREATION OF CAPACITY BUILDING UNIT UNDER MISSION KARMYOGI AND ONBOARDING OF AFFICERS / OFFICIALS ONTO THE I-GOT KARMYOGI PLATFORM - REG		To (Admn)		

3342 /2025	09/06/2025	NIL 05/06/2025	SATPAL SINGH	Application for leave - reg		To (Admn)		
3343 /2025	09/06/2025	NIL 05/06/2025	DHARAM SINGH MEENA	fwd; request of shri p.s. parihaar, advocate for bring uniformity in the mode of recruitment of stenographer/pa/ps/pps/sr.pps in subordinate offices - reg		To (Admn)		
3344 /2025	09/06/2025	FILE.NO.9/3/PER S./P.A.K./M(T)/C HD-2023 DATED 30/05/2025	ROHIT KUMAR SHUKLA(DR)	FORWARDING OF JOINING REPORT AND SUBMISSION OF REVISED EARNED LEAVE IN R/O HONBLE SHRI P.ANJANI KUMAR , MEMBER (T) - REG		To (Admn)		
3345 /2025	09/06/2025	NIL 06/06/2025	ESTABLISHMENT	FILLING UP 01 (ONE) EX-CADRE POST (GROUP A) OF DEPUTY DIRECTOR (ELECTRONIC DATA PROCESSING) POST IN STAFF SELECTION COMMISSION (HQ) ON DEPUTATION BASIS - REG		To (Admn)		
3346 /2025	09/06/2025	NIL 06/06/2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	joining report of member (t) - reg		To (Admn)		
3347 /2025	09/06/2025	NIL 06/06/2025	SUJEET KUMAR MTS, CESTAT AHMEDABAD	reply of memorandum dated 26.05.2025 regarding proposed inquiry under rule 14 of ccs(cca) rules , 1965 - reg		To (CL)		
3348 /2025	09/06/2025	NIL 06/06/2025	DR,CESTAT,HYDERABAD	request for nomination of honble members to hear roa/rom application - reg	PA			
3349	09/0	NIL 06/06/2025	DR/DDO,	statement of	Acc			

/2025	6/2025		CESTAT, KOLKATA	expenditure for the month of may 2025-reg	ount t Sec tion			
3350/2025	09/06/2025	NIL 09/06/2025	JOHNSON CHACKO UDC	Medical reimbursement claim form - reg		To (Admn)		
3351/2025	09/06/2025	NIL 09/06/2025	JOHNSON CHACKO UDC	Medical reimbursement claim form - reg		To (Admn)		
3352/2025	09/06/2025	NIL 03/06/2025	AR	CIVIL APPEAL NO.(S) 7239-7241 OF 2025 ADDITIONAL DIRECTOR GENERAL VS. M/S. MAKE MY TRIP (INDIA) PVT. LTD. - REG		TO (CR)		
3353/2025	09/06/2025	NILL 05/06/2025	DR,CESTAT,CH ANDIGARH	PENDANCY STATEMENTFORTH EMONTH OF MAY , 2025 - REG		TO (CR)		
3354/2025	09/06/2025	NIL 02/06/2025	PARMILA GANGWAL	APPEAL UNDER SUB - SECTION (1) OF SECTION 129A OF THE CUSTOMS ACT , 1962 - REG		TO (CR)		
3355/2025	09/06/2025	NIL	DR. RACHNA GUPTA MEMBER (JUDICIAL)	order-reg		CPIU		
3356/2025	09/06/2025	F.NO. RTI SI.NO.1 AND 2/2025 DATED 02/06/2025	MOHINDER SINGH CPIO/DR	information sought under RTI act 2005 - reg		CPIU		
3357/2025	09/06/2025	F.NO. CESTAT/MUMB AI/STB/2023 DATED 09/06/2025	KRIPA SHANKER (DR) CESTAT,MUMB AI	LISTING OF ROM APPLICATION (S)- REG	PA			
3358/2025	09/06/2025	NIL 03/06/2025	T.K.SARKAR , DR, CESTAT, KOLKATA	E - HEARING STATEMENT KOLKATA	PA			

3359 /202 5	10/0 6/20 25	NIL 06/06/2025	RACHNA GUPTA	appeal no. 01/CESTAT/FAA- RG/2025 SHRI RUDRA PRATAP SINGH VS. CENTRAL PUBLIC INFORMATION OFFICER (CPIO) - REG	PA			
3360 /202 5	10/0 6/20 25	NIL 06/06/2025	CHANDER KANTA SR. PRIVATE SECRETARY- REG	request regarding permission for deleting the year of final order number - reg	PA			
3361 /202 5	10/0 6/20 25	NIL 04/06/2025	MONIKA DEVI TECHNICAL OFFICER(ADMN)	Office Order - Reg.	PA			
3362 /202 5	10/0 6/20 25	NIL 04/06/2025	K.RADHA	forwarding of monthly disposal statement in respect of mrs. r. bhagya devi , honble member (t) for the month of may 2025 - reg	PA			
3363 /202 5	10/0 6/20 25	NIL 05/06/2025	DR,CESTAT, CHANDIGARH	PENDENCY STATEMENT FOR THE MONTH OF MAY 2025 - REG		TO (CR)		
3364 /202 5	10/0 6/20 25	NIL 05/06/2025	RAJEEV BANSAL , MEMBER SECRETARY	Organization of National Lok Adalat on 13.09.2025 at Customs, Excise and Service Tax Appellate Tribunal (CESTAT) . - Reg.	PA			
3365 /202 5	10/0 6/20 25	NIL 10/06/2025	EASTERN ZONAL BENCH KOLKATA	shri r. muralidhar , member(judicial) monthly disposal statement of appeals may 2025 - reg	PA			
3366 /202 5	10/0 6/20 25	NO. CESTAT/MUM/S PS-MMP/2024 DATED	V.K. SINHA, SR.PS , CESTAT MUMBAI	Request for deletion of uploaded final order in customs appeal no. 1174 of 2012 in the	PA			

		06/06/2025		case of m/s bombay dental & surgical pvt. ltd. on 08/05/2025 - reg				
3367/2025	10/06/2025	NIL 06/06/2025	DHEERAJ LAL	Medical Reimbursement claim form - reg		TO (Admn)		
3368/2025	10/06/2025	F.NO. 01/CESTAT/BANG/NR DATED 04/06/2025	BALASUBRAMANI S , AR	FORWARDING OF REPRESENTATION FOR RE-FIXATION OF PAY - REG		TO (Admn)		
3369/2025	10/06/2025	NIL 09/06/2025	ROHIT KUMAR SHUKLA	forwarding of provision certificate and graduation marks sheet & in r/o shri arun kumar , ldc - reg		TO (Admn)		
3370/2025	10/06/2025	NIL 03/06/2025	VASA SESHAGIRI RAO M(T)	two days earned leave - reg		TO (Admn)		
3371/2025	10/06/2025	NIL 06/06/2025	DHEERAJ LAL	Medical Reimbursement claim form-reg.		TO (Admn)		
3372/2025	10/06/2025	NIL 04/06/2025	PUSHKAR SINGH, MTS	Application for Casual Leave - Reg.		TO (Admn)		
3373/2025	10/06/2025	NIL DATED 06.07.2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	request of cj mathew member technical cestat for permission to foreign visit-reg		TO (Admn)		
3374/2025	10/06/2025	NIL DATED 06.06.2025	KULDEEP LAL	el 19.06.2025 to 27.06.2025		To (admin)		
3375/2025	10/06/2025	NIL	SATPAL SINGH (LDC) CESTAT,NEW DELHI	PERMISSION TO LEAVE HEAD QUARTER - REG		Admin		
3376/2025	10/06/2025	NIL 10/06/2025	KISHAN KUMAR	request for information for mapping of the union government in the google sheet for quick compilation - reg		Admin		

3377 /2025	10/06/2025	NIL 06/06/2025	DHEERAJ LAL	condone of delay in r/o submission of medical allowance reimbursement bill - reg		To (admin)		
3378 /2025	10/06/2025	NIL 06/06/2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	request of sh . rajeev tandon , member (t) , cestat for permission to foreign visit - reg		To (admin)		
3379 /2025	10/06/2025	NIL 06/06/2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	request of sh c,.j mathew member t,cestat for foreign visit - reg		To (admin)		
3380 /2025	10/06/2025	NIL 06/06/2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	Request of Sh. rajeev tandon , Member(Technical) for permission to foreign visit-reg.		To (admin)		
3381 /2025	10/06/2025	NIL 06/06/2025	KULDEEP CHAUDHARY UNDER SECRETARY TO THE GOVERNMENT OF INDIA.	Request of Sh. C.J. Mathews, Member(Technical) for permission to foreign visit-reg.		To (admin)		
3382 /2025	10/06/2025	F.NO. CESTAT /MUM/ADMN/GP F/25-26/232 DATED 04/06/2025	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	FORWADING OF APPLICATION FOR GPF WITHDRAWAL - REG		To (admin)		
3383 /2025	10/06/2025	NIL	BHAVNA SINGH	Medical Reimbursement claim form-reg.		To (admin)		
3384 /2025	10/06/2025	NIL DATED 04.05.2025	SANTOSH KUMAR TIWARI, DR	intimation abotu applying for the post of legal officer (grade-I)through UPSC-reg		To (admin)		

3385 /2025	10/06/2025	NIL	BHAVNA SINGH	Medical Reimbursement claim form-reg.		To (admin)		
3386 /2025	10/06/2025	NIL	JOHNSON CHACKO, UDC	3 days cl 04.06.2025 to 05.06.2025-reg		To (admin)		
3387 /2025	10/06/2025	NIL DATED 02.06.2025	SWAPNIL TIWARI, ASSISTANT REGISTRAR	forwarding of leave application in r/o pk choudhary-reg		TO (ADMIN)		
3388 /2025	10/06/2025	NIL	BHAVNA SINGH	Medical Reimbursement claim form - reg		To (admin)		
3389 /2025	10/06/2025	NIL DATED 06.06.2025	SATPAL SINGH MTS	Medical Reimbursement claim form - reg.		To (admin)		
3390 /2025	10/06/2025	NIL DATED 09.06.2025	AK JYOTISHI, M TECHNICAL	12 days earned leavefrom 26.05.2025 to 06.06.2025-reg		To (admin)		
3391 /2025	10/06/2025	NIL DATED 21.05.2025	BHAVNA SINGH, UDC	ex-post permission for test-reg		To (admin)		
3392 /2025	10/06/2025	NIL DATED 03.06.2025	BALASUBRAM ANI S, AR	forwarding apar of sourav chini,udc for the year 2024-reg		TO (CL)		
3393 /2025	10/06/2025	NIL DATAED 06.06.2025	SPS TO HONBLE PRESIDENT	Tax Invoice-cum-Receipt dated 28/05/2025for the billing period of invoice 28/05/2025 to 26/06/2025 of Rs. 1414.82 of Rail Tel Corporation of India Limited-reg.	Account Section			
3394 /2025	10/06/2025	NIL DATED 06.06.2025	SPS TO HONBLE PRESIDENT	Tax Invoice-cum-Receipt dated 28/05/2025for the billing period of invoice 28/04/2025 to 27/05/2025 of Rs. 1414.82 of Rail Tel Corporation of India Limited-reg.	Account Section			

3395 /2025	10/06/2025	NIL DATED 06.06.2025	SPS TO HONBLE PRESIDENT	Tax Invoice-cum-Receipt dated 28/05/2025 for the billing period of invoice 28/03/2025 to 27/04/2025 of Rs. 1414.82 of Rail Tel Corporation of India Limited-reg.	Account Section			
3396 /2025	10/06/2025	NIL DATED 06.06.2025	SPS TO HONBLE PRESIDENT	Reimbursement of Refreshment- Reg.	Account Section			
3397 /2025	10/06/2025	NIL DATED 09.06.2025	PARMOD KUMAR, SPS	submission if tour ta bill of pv subba rao member technical-reg	Account Section			
3398 /2025	10/06/2025	NIL DATED 09.06.2025	NEHA ALUR	requesting 2 weeks time to comply-reg		TO (Bangalore)		
3399 /2025	10/06/2025	NIL DATED 09.06.2025	SHARAD SETHIA	reply to your notice regarding hearing of appeal no e/76250/2017-reg		DR (Kolkata)		
3400 /2025	10/06/2025	NIL DATED 06.06.2025	GHUDMAI MEENA	CREATION OF CAPACITY UNIT UNDER MISSION KARAMYOGI-REG	DR (J)	mukesh gupta, DR		
3401 /2025	11/06/2025	NIL 10/06/2025	DR CESTAT HYDERABAD	CONSTITUTION OF BENCH FOR LISTING ROA/ROM APPLICATION - REG	PA			
3402 /2025	12/06/2025	NIL 10/06/2025	V.K SINHA SPS TO MEMBER (T)	REQUEST FOR DELETION OF FINAL ORDER UPLOADED IN CUSTOMS APPEAL NO. 883830OF 2014 - REG	PA			
3403 /2025	12/06/2025	NIL 10/06/2025	K.ANPZHAKA N MEMBER (T)	MONTHLY DISPOSAL STATEMENT OF	PA			

				APPEALS MAY 2025 - REG				
3404 /202 5	12/0 6/20 25	NIL 04/06/2025	K. RADHA ,SPS	forwarding of monthly disposal statement in respect of mrs. r. bhagya devi honble member t for the month of may 2025-reg	PA			
3405 /202 5	12/0 6/20 25	NIL 02/06/2025	ASHOK JINDAL MEMBER JUDICIAL	monthly disposal statement of appeal may 2025- reg	PA			
3406 /202 5	12/0 6/20 25	NIL 04/06/2025	N.RAJA SR. PS	FORWARDING OF MONTHLY DISPOSAL STATEMENT IN R/O HONBLE MEMBER (JUDICIAL) DR. D.M MISRA.-REG	PA			
3407 /202 5	12/0 6/20 25	NIL 11/06/2025	RAJEEV TANDON MAMBER TECHNICAL	monthly disposal statement of appeals may 2025-reg	PA			
3408 /202 5	12/0 6/20 25	NIL 06/06/2025	KULDEEP CHAUDHARY	request of sh. c.j. mathew member technical cestat for permission to foreign visit - reg		To (Admn)		
3409 /202 5	12/0 6/20 25	NIL 06/06/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	request of sh. rajeev tandon member technical , cestat for permission to foreign visit - reg		To (Admn)		
3410 /202 5	12/0 6/20 25	NIL 10/06/2025	T.K SARKAR DR CESTAT , KOLKATA	unfiled pension scheme (ups)-reg		To (Admn)		
3411 /202 5	12/0 6/20 25	NIL	CA NEELESH MAHESHWARI	Grievance regarding non-acceptance of miscellaneous application and earlier documents submitted in appeal diary no. 51041		TO (CR)		

				of 2024 - reg - reg				
3412 /202 5	12/0 6/20 25	NIL 06/06/2025	DR. AJAYA KRISHNA VISHVESHA	Application for leave - reg		To (Admn)		
3413 /202 5	12/0 6/20 25	NIL 09/06/2025	ROHIT KUMAR SHUKLA(DR)	forwarding of provision certificate and graduation marks sheet & in r/o shri arun kumar ldc - reg		To (Admn)		
3414 /202 5	12/0 6/20 25	NIL 10/06/2025	JAGDISH CHAND MTS	Medical reimbursement claim form - reg		To (Admn)		
3415 /202 5	12/0 6/20 25	NILL 02/06/2025	K. ANPAZHAKAN MEMBER TECHNICAL	JOINING REPORT- REG		To (Admn)		
3416 /202 5	12/0 6/20 25	NILL 02/06/2025	ASHOK JINDAL MEMBER JUDICIAL	request for cancellation of E.L reg (ASHOK JINDAL) MEMBER (JUDICIAL) - REG		To (Admn)		
3417 /202 5	12/0 6/20 25	NIL 26/05/2025	K. ANPAZHAKAN MEMBER TECHNICAL	REVISION OF EARNED LEAVE APPLICATION AND REQUEST FOR PERMISSION FOR FOREIGN VISIT - REG		To (Admn)		
3418 /202 5	12/0 6/20 25	NIL 11/06/2025	DHARAM SINGH MEENA	request for information for mapping the union government - reg		To (Admn)		
3419 /202 5	12/0 6/20 25	NIL 10/06/2025	PRATHAMESH CHAVAN, ASSOCIATE INDIA LAW ALLIANCE	COD APPLICATION NO. 52725 OF 2024 - CESTAT NEW DELHI - REG	DR (J)			
3420 /202 5	12/0 6/20 25	NIL	MAHESH CHAND BHARDWAJ	ISSUANCE OF CORRIGENDUM IN RESPECT OF CESTAT FINAL ORDER FO/A50630- 50631/2025-ST- {SM} DATED 02/05/25 - REG		DR(S M)		

3421 /2025	12/06/2025	NIL 10/06/2025	REX JERALD	REQUEST FOR LAPTOP - P. REX JERALD, SPS, CESTAT, CHENNAI - REG		DR(COMP)		
3422 /2025	12/06/2025	NIL 11/06/2025	KRISHNA V.R DIRECTOR (FIN DT)	Vetting of stage -ii grant no.35 department of revenue for the year 2024-25-reg		DDO		
3423 /2025	12/06/2025	NIL 11/06/2025	P.A AUGUSTIAN MEMBER (JUDICIAL)	EXTENSION OF PERIOD TO PRONOUNCE RESERVED ORDERS - REG	PA			
3424 /2025	12/06/2025	NIL 11/06/2025	PERVEEN KATARIA PA TO MEMBER T	reply for non-uploading of daily order - reg	PA			
3425 /2025	12/06/2025	NIL 09/06/2025	ROHIT KUMAR SHUKLA(DR)	JOINING REPORT-REG		To (Admn)		
3426 /2025	12/06/2025	FILE NO. 8/8/R.K.S./DR/AD MN/CHD-2022 DATED 11/06/2025	DY. REGISTRAR CESTAT CHANDIGARH	FORWARDING OF 05 DAYS EL APPLICATION WITH JOINING REPORT IN R/O SHRI KUMAR SHUKLA, DR-REG		To (Admn)		
3427 /2025	12/06/2025	NIL 11/06/2025	SACHIN CHAUDHARY	Medical reimbursement claim form - reg		To (Admn)		
3428 /2025	12/06/2025	NIL 11/06/2025	HARSHITA PANDEY , DR	2 DAYS EL ALONG WITH PERMISSION FOR FOREIGN VISIT - REG		To (Admn)		
3429 /2025	12/06/2025	NIL 11/06/2025	BINA RAJ LAKSHMI	HINDI PROGRESS REPORT -REG		To (Admn)		
3430 /2025	12/06/2025	NIL 09/06/2025	SREEJU S S	filling of appeal in high court of kerala CESTAT final order nos. 59312-59362/2024 dated 21.10.2024 - reg	DR (J)			
3431 /2025	12/06/2025	NIL 09/06/2025	SREEJU S S	filling of appeal in high court of kerala	DR (J)			

5	25			against cestat final order nos. 59312-59362 / 2024 dated 21.10.2024 - reg				
3432 /2025	12/06/2025	NIL 11/06/2025	AKSHAY GANDHI	order copy for the matter heard on 24th april 2024 - reg	DR (J)			
3433 /2025	12/06/2025	NILL 11/06/2025	KULDEEP LAL , LDC	request for transfer of GPF balance amount against account no. AAR/14321 from DDO code (201507) authority for advance rulings to DDO code (219798) A.O. - REG	Account Section			
3434 /2025	13/06/2025	NIL DATE D12.06.2025	SK MOHANTY, MEMBER JUDICIAL	Permission for pronouncement - reg.	PA to Registrar			
3435 /2025	13/06/2025	F.NO. C-20(1)/COMPLIANCE REPORT TO HQ /CESTAT/CHE/2023 DATED 09/06/2025	DR,REGISTRAR, CESTAT,CHENNAI	COMPLIANCE REPORT FOR THE MONTH OF MAY 2025 - REG	PA			
3436 /2025	13/06/2025	NIL 09/06/2025	ROHIT KUMAR SHUKLA DR CESTAT,CHANDIGARH	FORWARDING OF PROVISION CERTIFICATE AND GRADUATION MARKS SHEET & IN R/O SHRI ARUN KUMAR , LDC - REG		To (Admn)		
3437 /2025	13/06/2025	NIL 13/06/2025	RAM KUMAR, MTS	BIPAP MACHINE PURCHASE - REG		To (Admn)		
3438 /2025	13/06/2025	NIL 12/06/2025	RIMPY ARORA UDC	regarding noc for document verification - reg		To (Admn)		
3439 /2025	13/06/2025	NIL 12/06/2025	RAVI DUTT SHARMA , ACCOUNTANT	Medical reimbursement claim form - reg		To (Admn)		

3440 /202 5	13/0 6/20 25	NIL 12/06/2025	SANJAY PRASAD	Leave application of dr. suvendu kumar pati , honble member judicial - reg		To (Admn)		
3441 /202 5	13/0 6/20 25	NIL 06/06/2025	SWAPNIL TIWARI AR	Forwarding of joining report in respect of honble member technical shri sanjiv srivastava - reg		To (Admn)		
3442 /202 5	13/0 6/20 25	CESTAT/AHD/PE R/18/2022 DATED 10/06/2025	UMA SHANKAR VERMA, DR	forwarding of earned leave application & joining report in r/o shri uma shankar verma , deputy registrar,CESTAT,ahm edabad - reg		To (Admn)		
3443 /202 5	13/0 6/20 25	NIL 12/06/2025	MAHESHMAND HANA CESTAT MUMBAI	non recording of name of advocate inspite of submission of vakalatnama by mumbai cestat-reg	DR (J)			
3444 /202 5	13/0 6/20 25	NIL 11/06/2025	NIL	request to provide certified copy of honble cestats final order no. 50259/2025 dated 28.01.2025 arising out of order in original no. dli svtax 002 com 0291617 dated 02/12/2016 - reg	DR (J)			
3445 /202 5	13/0 6/20 25	NIL 12/06/2025	MOHINDER SINGH DR	regarding hearing of customs appeal C/42564-42565/2018 before bench - reg	PA			
3446 /202 5	13/0 6/20 25	NIL 12/06/2025	MOHINDER SINGH	regarding hearing of custom appeal C/40972/2016 before another bench - reg	PA			
3447 /202 5	13/0 6/20 25	NIL 12/06/2025	M.AJIT KUMAR MEMBER (T)	regarding hearing of customs appeal C/41812/2019 before another bench - reg	PA			
3448	13/0	NIL 13/06/2025	DR,	REQUEST FIR	PA			

/2025	6/2025			NOMINATION OF HONBLE MEMBERS TO HEAR ROA APPLICATION - REG				
3449/2025	13/06/2025	NIL 11/06/2025	PARMOD KUMAR JAISWAL	congratulations acceptance of nomination for training programme at ISTM - reg		To (Admn)		
3450/2025	16/06/2025	FILE NO. A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DATED 11/06/2025	MOHINDER SINGH DR	TO ISSUE ROSTER IN RESPECT OF ROA APPLICATION NO. E/ROA/40571-40578/2025 IN APPEAL NO. E/41340-41347 IN THE CASE OF CHEETINAD CEMENT CORPORATION LIMITED VA COMMISSIONER - REG	PA			
3451/2025	16/06/2025	FILE NO. A-45(1)/MISC - AR(JUDICIAL)/CHE/2016 DATED 11/06/2025	MOHINDER SINGH(DR)	TO ISSUE ROSTER IN RESPECT OF ROA APPLICATION IN THE CASE OF THE RAMCO CEMENTS LIMITED VS COMMISSIONER OF CGST - REG	PA			
3452/2025	16/06/2025	NIL 30/05/2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	DISPOSAL STATEMENT OF MAY 2025 - REG	PA			
3453/2025	16/06/2025	NIL 11/06/2025	PARVEEN KATARIA PA TO HONBLE MEMBER (T)	reply for non-uploading of dailyorder -reg	PA			
3454/2025	16/06/2025	NIL 09/06/2025	LAVLESH KUMAR SINGH STENO -I CESTAT, ALLAHABAD	REPLY OF LETTER DATED 22.05.2025 - REG	PA			
3455	16/0	NIL 12/06/2025	MALKIAT	leave application - reg		To (		

/2025	6/2025		SINGH			Admn)		
3456/2025	16/06/2025	NIL 13/06/2025	SURAJ SINGH MTS	Application for leave - reg		To (Admn)		
3457/2025	16/06/2025	NIL 13/06/2025	PARMOD KUMAR SR.P.S.	DELETION TO FAMILY IN CGHS CARD - REG	CT Section			
3458/2025	16/06/2025	NIL 11/06/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	discrepancy in revision of pension and settlement of pension grievance in r/o smt. s. rajeshwari,sps(RETIRE D)-reg		To (Admn)		
3459/2025	16/06/2025	FILE NO. 8/8/R.K.S./DR/AD MN/CHD-2022 DATED 11/06/2025	DY. REGISTRAR CESTAT CHANDIGARH	FORWARDING OF 05 DAYS EL APPLICATION WITH JOINING REPORT IN R/O SHRI ROHIT KUMAR SHUKLA , DR - REG		To (Admn)		
3460/2025	16/06/2025	NIL 09/06/2025	DR, REGISTRAR,CE STAT,HYDERA BAD	joining report of honble member (t) shri a.k. jyotishi - reg		To (Admn)		
3461/2025	16/06/2025	NIL 04/06/2025	MANAS KUMAR SINHA	Application for leave - reg		To (Admn)		
3462/2025	16/06/2025	NIL 10/06/2025	MANAS KUMAR SINHA	joining report - reg		To (Admn)		
3463/2025	16/06/2025	NIL 04/06/2025	MANAS KUMAR SINHA	Application for leave - reg		To (Admn)		
3464/2025	16/06/2025	NIL	CHANDER KANTA SPS	Medical reimbursement claim form - reg		To (Admn)		
3465/2025	16/06/2025	F.NO.CESTAT/MUM/ADMIN/IP/2025 DATED 11/06/2025	MANAS KUMAR SINHA DR	INTIMATION / PRIOR SANCTION OF BOOKING OF IMMOVABLE PROPERTY UNDER		To (CL)		

				CCS (CONDUCT) - REG				
3466 /2025	16/06/2025	F.NO.CESTAT/MUM/ADMIN/IP/2025 DATED 11/06/2025	MANAS KUMAR SINHA DR	INTIMATION IN RESPECT OF IMMOVABLE PROPERTY UNDER CCS (CONDUCT) RULES 1964 - REG		To (CL)		
3467 /2025	16/06/2025	NIL 11/06/2025	SHYAM SHARMA	office memorandum - reg	DR (J)			
3468 /2025	16/06/2025	NILL 10/06/2025	RAVI GUPTA	reply to your letter dated 27.05.2025 issued in the matter of m/s shri bajrang crane service , bag ki dhani , kishngarh-renwal,jaipur-303603,(diary number 516042025) -reg	Central Registry			
3469 /2025	17/06/2025	NIL 17/06/2025	DIKSHA SINGH PA TO HONBLE PRESIDENT	pronouncement of Order - reg.	PA			
3470 /2025	17/06/2025	FILE NO.A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DATED 12/06/2025	MOHINDER SINGH ,DR	REGARDING HEARING OF CUSTOMS APPEAL C/40972/2016 BEFORE ANOTHER BENCH - REG	PA			
3471 /2025	17/06/2025	FILE NO.A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DATED 12/06/2025	MOHINDER SINGH	REGARDING HEARING OF CUSTOMS APPEAL C/41812/2019 BEFORE ANOTHER BENCH-REG	PA			
3472 /2025	17/06/2025	FILE NO.A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DATED 12/06/2025	MOHINDER SINGH , DR/HOO	REGARDING HEARING OF CUSTOMS APPEAL C/42564-42565/2018 BEFORE ANOTHER BENCH -REG	PA			
3473 /2025	17/06/2025	NIL 17/06/2025	R. BHAGYA DEVI	EXTENSION OF PERIOD TO	PA			

5	25			PRONOUNCE RESERVED ORDERS -REG				
3474 /202 5	17/0 6/20 25	NIL 16/06/2025	ASHOK JINDAL MEMBER CEATAT ,KOLKATA	withdrawal from NPS fund and option for UPS - reg		TO(Admn)		
3475 /202 5	17/0 6/20 25	NIL 03/05/2025	T.K. SARKAR , DR	Casual leave-reg.		TO(Admn)		
3476 /202 5	17/0 6/20 25	NIL 10/06/2025	T.K. SARKAR, DY. REGISTRAR.	23(49)/circular/cestat/a dmn/2014 dt.03.06.2025 - reg		TO(Admn)		
3477 /202 5	17/0 6/20 25	NIL 13/06/2025	K.ANPZHAKA N, MEMBER (T)	Casual leave-reg.		TO(Admn)		
3478 /202 5	17/0 6/20 25	NIL 17/06/2025	PAO-REV	Implementation of unified pension scheme (UPS) under central govt. ministries - reg		TO(Admn)		
3479 /202 5	17/0 6/20 25	NILL	NAVEEN KUMAR	regarding reimbursement of the payment made for the item purchased for serving tes/refreshment to shri mukesh gupta dr - reg	Acc oun t Sec tion			
3480 /202 5	17/0 6/20 25	F.NO. A- 19(1)/PERS.FILE/ RA- SPS/CESTAT/CH E/2023 DATED 12/06/2025	MOHINDER SINGH	BILLS FOR PAYMENT OF LS & PC IN RESPECT OF SMT. R. ALAMELU SPS ON DEPUTATION WITH CESTAT FROM INDIAN NATIONAL SCIENCE ACADEMY - REG	Acc oun t Sec tion			
3481 /202 5	17/0 6/20 25	F.NO. D- 11(2)/CESTAT/C HE/2015 -VOL - IV DATED 11/06/2025	MOHINDER SINGH	FORWADING OF ACKNOWLEDGEME NT FOR RECEIVING MAC BOOK - REG		DR(C OMP)		
3482	17/0	NIL 16/06/2025	SWATI	how to update		DR(C		

/2025	6/2025		CHAVAN	petitioner advocate details in cestat appeal - reg		OMP)		
3483/2025	17/06/2025	NIL DATED 17.06.2025	MAHESHMANDHANA	order passed on 10.06.2025 in st /85568/2024-nitin transport still not uploaded by mumbai cestat-reg		Mr. Kripas hankar , DR, Mumbai		
3484/2025	17/06/2025	NILL 16/06/2025	UTTAM NAG	request for 8 more days to submit document required for removing defect diary no 51601/2025 - reg	Central Registry			
3485/2025	17/06/2025	NIL 10/06/2025	MAHESH CHAND BHARDWAJ	issuance of corrigendum in respect of CESTAT final order FO/A/50630-50631/2025-ST-{SM} DATED 02.05.25 - REG	Central Registry			
3486/2025	17/06/2025	NIL 10/06/2025	RAJARAM MAIZE PRODUCTS	APPLICATION FOR ADJOURNMENT - REG	Central Registry			
3487/2025	17/06/2025	NIL 13/06/2025	PAO REVENUE	pension payment order, in favour of , ms p.k neela redy , senior private secretary - reg		TO(Admn)		
3488/2025	18/06/2025	NO. PAO/REV/F.PENSION/2025-26/388 DATED 13/06/2025	PAO REVENUE , ASSTT. ACCOUNTS OFFICER	PAYMENT OF ARREARS OF PENSION IN RESPECT OF MS. JAYANTHI SANKARAN D/O LATE SH. G SHANKARAN EX-PRESIDENT - REG		To (Admn)		
3489/2025	18/06/2025	NO.PAO(REV)/PENSION/SVR/2025-26/425 DATED 13/06/2025	ASSTT.ACCOUNTS OFFICER, PAO REV	RETURN OF SERVICE VERIFICATION CASES - REG		To (Admn)		

3490 /2025	18/06/2025	FILE NO. A-45(1)/MISC-AR(JUDICIAL)/CHE/2016 DATED 18/06/2025	MOHINDER SINGH(DR)	TO CONSTITUTE DIVISION BENCH IN THE FOLLOWING FROM APPLICATION - REG	PA			
3491 /2025	19/06/2025	NIL, 17/06/2025	BALASUBRAMANI S , AR	appeal disposed under SVLDRS - reg	PA			
3492 /2025	19/06/2025	F.NO.402/CESTAT/MAS/2016 DATED 17/06/2025	MOHINDER SINGH	CASES DISPOSED UNDER SABKA VISHWAS LITIGATION DISPUTE RESOLUTION SCHEME (SVLDRS) - REG	PA			
3493 /2025	19/06/2025	NIL 19/06/2025	DY/ASST. REGISTRAR (CUSTOMS APPEAL BENCH)	E-HEARING SUPPLEMENTARY CAUSE LIST - REG	PA			
3494 /2025	19/06/2025	NIL 18/06/2025	RAKSHIT DAHIYA	Medical Reimbursement claim form -reg		TO(Admn)		
3495 /2025	19/06/2025	NIL 18/06/2025	RAKSHIT DAHIYA	Medical Reimbursement claim form -reg		TO(Admn)		
3496 /2025	19/06/2025	NIL 18/06/2025	RAKSHIT DAHIYA	Medical Reimbursement claim form -reg		TO(Admn)		
3497 /2025	19/06/2025	F.NO. 01/CESTAT/BAN G/PROG DATED 18/06/2025	BALASUBRAMANI S , AR	On boarding on iGOT Karmayogi digital platform under " Mission Karmayogi" (CESTAT) - Reg.		TO(Admn)		
3498 /2025	19/06/2025	F.NO. G-10(1)/BUDGET/CESTAT/CHE/2016 DATED 18/06/2025	MOHINDER SINGH	Additional allocation of funds ; RE 2025-26 - REG	Account Section			
3499 /2025	19/06/2025	F.NO. 01/CESTAT/BAN G/OE DATED	BALASUBRAMANI S , AR	Forwading of information for budgetary expenses of	Account			

		18/06/2025		CESTAT banglore - reg	Section			
3500/2025	19/06/2025	NIL 17.06.2025	DIKSHA SINGH, STENO-1	PROFORMA LTC - REG	Account Section			
3501/2025	19/06/2025	NIL 11/06/2025	AKSHAY GANDHI	RE; ORDER COPY FOR THE MATTER HEARD ON 24TH APRIL 2024	DR (J)			
3502/2025	19/06/2025	NIL 18/06/2025	DIVYA JAIN	IMPLEMENTATION OF UNIFIED PENSION SCHEME (UPS) - MEETING WITH FINANCIAL ADVISORS OF ALL MINISTRIES/DEPARTMENT OF CENTRAL GOVERNMENT - REG		DDO		
3503/2025	19/06/2025	NIL 17/06/2025	RAJU KUMAR MTS	to surrender myself and my family CGHS card - reg		CT section		
3504/2025	19/06/2025	NIL 11/06/2025	JITENDRA CHUNI LAL SHAH	Inference of 3/130(d) of C.A. -62 ,fy the statute - nonaplacement - reg		CPIO		
3505/2025	19/06/2025	NIL 18/06/2025	VK SINHA	REQUEST LETTER FOR DELETION OF UPLOADED ORDER - REG	PA			
3506/2025	19/06/2025	NIL	DR(CST APPEAL BRANCH)	Causelist - reg.	PA			
3507/2025	19/06/2025	NIL 18/06/2025	R. BHAGYA DEVI	EXTENSION OF PERIOD TO PRONOUNCE RESERVED ORDER - REG	PA			
3508/2025	19/06/2025	NIL	DY/ASST. REGISTRAR (APPEAL	Causelist - reg.	PA			

			BENCH)				
3509 /202 5	19/0 6/20 25	NIL 19/06/2025	DR , CESTAT,HYDER ABAD	request for bench constitution for ROA/ROM application -reg	PA		
3510 /202 5	19/0 6/20 25	NIL 19/06/2025	EASTERN ZONAL BENCH KOLKATA	M/S Y.C. ELECTRIC VECHICLE FOR UPLOADING PURPOSE - REG	PA		
3511 /202 5	19/0 6/20 25	NIL 19/06/2025	KULDEEP SINGH	Medical Reimbursement claim form -reg		TO(Admn)	
3512 /202 5	19/0 6/20 25	NIL 18/06/2025	ANAD KUMAR ,ASO	DPC for the promotion of UDC to the post of head clerk - reg		TO(Admn)	
3513 /202 5	19/0 6/20 25	NIL 18/06/2025	KULDEEP LAL, LDC	request for grant of financial upgradation under 3rd MACP on completion of 30 years of service - reg		TO(Admn)	
3514 /202 5	19/0 6/20 25	F.NO PF/SCESTAT/MU M/SA/1997 DATED 13/06/2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	REQUEST FOR GRANT OF PROPER FIXATION OF PAY IN THE POST OF SPS IN THE CESTAT - REG		TO(Admn)	
3515 /202 5	19/0 6/20 25	F.NO.PF /CESTAT /MUM / ADMN/ MKS / 2022 DATED 16/06/2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	REQUEST FOR ADVANCE FOR PURCHASE OF HOUSE - REG		CL SECTI ON	
3516 /202 5	20/0 6/20 25	F.NO.36/CESTAT /KOL/ROA/2023 DATED 20/06/2025	T.K. SARKAR DR, CESTAT, KOLKATA	CONSTITIUTION OF BENCHFOR ROM APLLICATION - REG	PA		
3517 /202 5	23/0 6/20 25	NIL 20/06/2025	DIKSHA SINGH PA TO HONBLE PRESIDENT	pronouncement of Order - reg.	PA		
3518 /202 5	23/0 6/20 25	NIL 17/06/2025	MAHESHMAND HANA	order passed on 10.06.2025 in service tax appeal number 85568/2024 - nitin transport still not		kripas hankar DR	

				uploaded by mumbai cestat - reg				
3519 /202 5	23/0 6/20 25	NIL 17/06/2025	EASTERN ZONAL BENCH KOLKATA	DETAILS OF CASES DISPOSED UNDER SVLDRS - REG	PA			
3520 /202 5	23/0 6/20 25	NIL 20/06/2025	MOHINDER SINGH, DR	to issue roster in respect of appeal no. C/41973, 42253, 42255 AND 42281/2015 - REG	PA			
3521 /202 5	23/0 6/20 25	NILL 17/06/2025	MAHESHMAND HANA	order passed on 10/06/2025 in service tax appeal number 85568/2024 nitin transport still not uploaded by mumbai cestat - reg		kripas hankar DR		
3522 /202 5	23/0 6/20 25	NIL 20/06/2025	KARTIKEY TIWARI	application for internship at cestat for the month of july 2025 - reg	PA			
3523 /202 5	23/0 6/20 25	NIL 20/06/2025	CHANDER KANTA, SPS	request regarding permission for deleting the uploaded daily order - reg	PA			
3524 /202 5	23/0 6/20 25	NIL 05/06/2025	DVS SASIDHAR STENO GR-2ND	FORWARDING OF MONTHLY DISPOSAL STATEMENT IN RESPECT OF SHRI P.A. AUGUSTIAN , HONBLE MEMBER (J) FOR THE MONTH OF MAY 2025 - REG	PA			
3525 /202 5	23/0 6/20 25	NIL 12/06/2025	MAHESHMAND HANA	huge pendency of appeals at CESTAT mumbai only 20-25 cases on board daily - most are adjourned - court works for hardly one or two hours - reg	PA			
3526 /202 5	23/0 6/20 25	NIL 06/06/2025	R. BHAGYA DEVI	Casual leave-reg.		TO(Admn)		

3527 /2025	23/06/2025	NIL 20/06/2025	D.M MISRA M(J)	Casual leave-reg.		TO(Admn)		
3528 /2025	23/06/2025	NIL 23/06/2025	KRISHAN KUMAR	Medical Reimbursement claim form -reg		TO(Admn)		
3529 /2025	23/06/2025	NIL 20/06/2025	MANOJ KUMAR SHARMA	Application for Casual Leave - Reg.		TO(Admn)		
3530 /2025	23/06/2025	NIL 20/06/2025	DHEERAJ LAL ASSISTANT REGISTRAR	Joining report-reg.		TO(Admn)		
3531 /2025	23/06/2025	NILL 19/06/2025	KULDEEP CHAUDHRY , MTS	Application for Casual Leave - Reg.		TO(Admn)		
3532 /2025	23/06/2025	NIL 19/06/2025	V.M. PILLAI, COURT MASTER	application for leave - reg		TO(Admn)		
3533 /2025	23/06/2025	F.NO. D2(1)/CESTAT/CH/2016 DATED 17/06/2025	MOHINDER SINGH	NON - REPORTING OF UDCs on appointments from surplus cell - reg		TO(Admn)		
3534 /2025	23/06/2025	NIL 18/06/2025	ANAND KUMAR	DPC FOR PROMOTION OF UPPER DIVISION CLERK TO THE POST OF HEAD CLERK IN CESTAT - REG		TO(Admn)		
3535 /2025	23/06/2025	NIL 19/06/2025	RTI -ONLINE	RTI ONLINE STATUS ALERT FOR NODAL OFFICER - REG		CPIO		
3536 /2025	23/06/2025	NIL 17/06/2025	RAJENDER PRASAD	EXPENDITURE PROFORMA - REG	Account Section			
3537 /2025	23/06/2025	NIL 19/06/2025	CHANDER KANTA, SPS	Reimbursement of phone and internet charges - reg.	Account Section			

3538 /2025	23/06/2025	NILL 11/06/2025	ASSITANT COMMISSIONER (REVIEW)	request to provide certified copy of honble cestats final order no. 50259/2025 dated 28.01.2025 - reg	DR (J)			
3539 /2025	23/06/2025	NILL 09/06/2025	ASSITANT COMMISSIONER (REVIEW)	request to provide certified copy of honble cestats final order no. 50795/2025 dated 26.05.2025 - reg	DR (J)			
3540 /2025	23/06/2025	F.NO. G-10(1)/BUDGET/CESTAT/CHE/2016 DATED 18/06/2025	MOHINDER SINGH, DR	ADDITIONAL ALLOCATION OF FUNDS ; RE 2025-26 - REG		DDO		
3541 /2025	23/06/2025	NILL 17/06/2025	PRAWEEEN KUMAR JHA , UNDER SECRETARY	implementation of unfilled pension scheme (UPS) - meeting with financial advisors of all ministries / department of central government - reg		DDO		
3542 /2025	23/06/2025	NIL 19/06/2025	DR,CESTAT MUMBAI	FINANCIAL SANCTION OF RS. 4,74,230/- TOWARDS AMC FOR COMPUTERS LAPTOP - REG		DR(COMP)		
3543 /2025	23/06/2025	NILL 20/06/2025	NAZIR SHAIKH	DIARY NO. 854202025, MEMO FOR REMOVING DEFECTS DATED 22.5.2025 IN THE APPEAL FILED BY M/S GLOBE TRADING CO. AGAINST THE O IN A KKS-176-THANE APPEALS-TR-202122 DATED 16.02.2023 - REG		DR(MUMBAI)		
3544 /2025	23/06/2025	NIL 19/06/2025	ASSISTANT REGISTRAR	civil appeal no. 5531 of 2025 commissioner of customs vs m/s welkin	DR (J)			

				foods - reg				
3545 /202 5	24/0 6/20 25	NILL 23/06/2025	RICHARD LGNATIUS	Deletion my name from old licence to apply new licence - reg	PA			
3546 /202 5	24/0 6/20 25	FILE NO. A- 45(1)/MISC- AR(JUDICIAL)/C HE/2016 DATED 20/06/2025	MOHINDER SINGH(DR)	TO ISSUE ROSTER IN RESPECT OF APPEAL NO. C/41973, 42253, 42255 AND 42281/2015 - REG	PA			
3547 /202 5	24/0 6/20 25	NIL 10/06/2025	R. MURALIDHAR MEMBER (JUDICIAL)	MONTHLY DISPOSAL STATEMENT OF APPEALS MAY 2025 -REG	PA			
3548 /202 5	24/0 6/20 25	NIL 11/06/2025	RAJEEV TANDON MAMBER TECHNICAL	monthly disposal statement of appeals may 2025 - reg	PA			
3549 /202 5	24/0 6/20 25	NIL 23/06/2025	RAGINI UDC	submitted option form A2 for NPS to UPS - REG	Acc oun t Sec tion			
3550 /202 5	24/0 6/20 25	NIL 23/06/2025	SWAPNIL TIWARI AR	leave application of honble member (j) - reg		To (Admn)		
3551 /202 5	24/0 6/20 25	NIL 23/06/2025	SACHIN CHAUDHARY ,LDC	submitted option form A2 for NPS to UPS - REG	Acc oun t Sec tion			
3552 /202 5	24/0 6/20 25	NIL 23/06/2025	AJAY KUMAR LDC	submitted option form A2 for NPS to UPS - REG	Acc oun t Sec tion			
3553 /202 5	24/0 6/20 25	CESTAT/AHD/PE R/59/2016 DATED 19/06/2025	UMA SHANKAR VERMA, DR	FORWADING OF TRANSFER REQUEST APPLICATION OF SHRI AJAY PAL, LDC, CESTAT , AHMEDABAD - REG		To (Admn)		

3554 /2025	24/06/2025	F.NO. CESTAT/MUM/MKS/2025/ DATED 19/06/2025	MANAS KUMAR SINHA , DR	ISSUANCE OF NO OBJECTION CERTIFICATE FOR RENEWAL OF PASSPORT - REG		To (Admn)		
3555 /2025	24/06/2025	F.NO. A-20(2)/PF/BS-LDC/CESTAT/CH/2023 DATED 19/06/2025	MOHINDER SINGH(DR)	INTIMATION FOR APPLYING TO SSC/CGL EXAMS - REG		To (Admn)		
3556 /2025	24/06/2025	NIL 16/06/2025	T.V.UNNIKRISHNAN, SPSTO MEMBER (T)	EL APPLICATION OF HONBLE MEMBER (T) SHRI ANIL G. SHAKKARWAR, ON 20 JUNE 2025 - REG		To (Admn)		
3557 /2025	24/06/2025	NIL 16/06/2025	P.DINESHA	medical leave -reg		To (Admn)		
3558 /2025	24/06/2025	NIL 12/06/2025	DR. SUVENDU KUMAR PATI MEMBER (JUDICIAL)	request for grant of four days earned leave from 17 june to 20 june 2025 - reg		To (Admn)		
3559 /2025	24/06/2025	NIL 23/06/2025	DIKSHA SINGH STENO - I	permission to avail half day casual leave - reg		To (Admn)		
3560 /2025	24/06/2025	NIL 23/06/2025	VENKATA SUBBA RAO P	Medical reimbursement claim form - reg		To (Admn)		
3561 /2025	24/06/2025	NIL 23/06/2025	Y. VEDA PRAKASH, STENO GR-1	RH APPLICATION - HONBLE MEMBER (T) SH. A.K. JYOTISHI - REG		To (Admn)		
3562 /2025	24/06/2025	NIL 20/06/2025	SATPAL SINGH	JOINING REPORT-REG		To (Admn)		
3563 /2025	24/06/2025	NIL 23/06/2025	KAMLA MTS	submitted option form A2 for NPS to UPS - REG	Account Section			
3564 /2025	24/06/2025	NIL 23/06/2025	ARVIND KUMAR , LDC	submitted option form A2 for NPS to UPS - REG	Account			

					Section			
3565/2025	24/06/2025	NIL 23/06/2025	SECTION OFFICER, SSC WR	clarification regarding horizontal reservation in mts vacancy - reg		To (Admn)		
3566/2025	24/06/2025	NIL 23/06/2025	ATIN SHARMA , MTS	application form for renewal of CGHS card - reg	CT Section			
3567/2025	24/06/2025	NIL 23/06/2025	GOVIND PA TO M(T-HRP)	reimbursement - reg	Account Section			
3568/2025	24/06/2025	NIL 01/07/2025	CHANDER KANTA SR. PRIVATE SECRETARY	reimbursement of amount spent towards purchase of newspaper - reg	Account Section			
3569/2025	24/06/2025	NIL 20/06/2025	MOHINDER SINGH(DR)	issue of one ipad for shri p dinesha honble member (judicial) - reg		DR(COMP)		
3570/2025	24/06/2025	NIL 23/06/2025	TUSHAR SHARMA ADV	seeking adjournment in the case no. st/50517/2018 and st - 51073/2018 titled as rajasthan state road development & construction corporation ltd vs commissioner , CGST & central excise, jaipur -1 - reg		TO (CR)		
3571/2025	25/06/2025	NIL DATED 19.06.2025	DILIP GUPTA	initiation to roundtable consultation on digitisation of Tribunal on 24.07.2025-reg	PA to Registrar			
3572/2025	25/06/2025	NIL DATED 23.06.2025	DOROTHY JOSEPH, STENO GRADE I	Medical Reimbursement Claim Form		To(Admn)		
3573/2025	25/06/2025	NILL 24.06.2025	HYDERABAD	ROM/ROA Application - reg.	PA			

3574 /2025	25/06/2025	NIL 20/06/2025	MOHINDER SINGH, DR	issue of one ipad for shri p dinesha		DR(COMP)		
3575 /2025	25/06/2025	NIL 20/06/2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	Request for issuing experience certificate - reg.		TO(Admn)		
3576 /2025	25/06/2025	NIL 23/06/2025	SANJAY PRASAD STENO TO MEMBER (J)	Joining report-reg.		TO(Admn)		
3577 /2025	25/06/2025	NIL 23/06/2025	SATPAL SINGH	Medical Reimbursement claim form -reg		TO(Admn)		
3578 /2025	25/06/2025	NIL 23/06/2025	MOHINDER SINGH, DR	Joining report-reg.		TO(Admn)		
3579 /2025	25/06/2025	NIL 23/06/2025	MOHINDER SINGH, DR	Joining report-reg.		TO(Admn)		
3580 /2025	25/06/2025	NIL 23/06/2025	MANAS KUMAR SINHA, DR, CESTAT, MUMBAI	vigilance clearance certificate in of geeta G. dhanawade		TO(Admn)		
3581 /2025	25/06/2025	NIL 20/06/2025	D. BALAMURALI	re deployment order issued by office of customs		TO(Admn)		
3582 /2025	25/06/2025	NIL	ASSISTANT REGISTRAR BANGALORE	expenditure statement for the month	Account Section			
3583 /2025	25/06/2025	NIL 23/06/2025	CESTAT MUMBAI	regarding onboarding and registration on IGOT Karmyogi	DR (J)			
3584 /2025	25/06/2025	NIL 23/06/2025	CESTAT BANGALORE	pronouncement of Order - reg.	PA			
3585 /2025	26/06/2025	NIL 23/06/2025	RICHARD LGNATIUS	deletion my name from old licence to apply new licence - reg	PA			
3586 /2025	26/06/2025	NIL 19/06/2025	PROF. (DR) RUHI PAUL ,	invitation to roundtable consultation on	PA			

5	25		PROFESSOR OF LAW & REGISTRAR	digitisation of tribunals on 24.07.2025 - reg				
3587 /202 5	26/0 6/20 25	NIL 24/06/2025	S.V. SINGH	JOINING REPORT- REG		To (Admn)		
3588 /202 5	26/0 6/20 25	NIL 24/06/2025	VAISHALI KHARBANDA, TO	Application for leave - reg		To (Admn)		
3589 /202 5	26/0 6/20 25	NIL 24/06/2025	HEERA LAL	Application for leave - reg		To (Admn)		
3590 /202 5	26/0 6/20 25	NIL 24/06/2025	RAVI DUTT SHARMA , ACCOUNTANT	Application for leave - reg		To (Admn)		
3591 /202 5	26/0 6/20 25	NIL 24/06/2025	ARVIND KUMAR	Application for leave - reg		To (Admn)		
3592 /202 5	26/0 6/20 25	NIL 24/06/2025	DHARAM SINGH MEENA	request of sh. rajeev tandon , member (t) cestat for permission to foreign visit - reg		To (Admn)		
3593 /202 5	26/0 6/20 25	FILE NO. 8/8/R.K.S./DR/AD MN/CHD-2022 DATED 24/06/2025	DY . REGISTRAR , CESTAT , CHANDIGARH	FORWARDING OF 05 DAYS EL APPLICATION WITH JOINING REPORT IN R/O SHRI ROHIT KUMAR SHUKLA DR - REG		To (Admn)		
3594 /202 5	26/0 6/20 25	NIL 23/06/2025	JYOTI (LDC)	submitted option form A2 for NPS to UPS - reg	Acc oun t Sec tion			
3595 /202 5	26/0 6/20 25	NIL 24/06/2025	ANIL KUMAR MTS	JOINING REPORT- REG		To (Admn)		
3596 /202 5	26/0 6/20 25	NIL 24/06/2025	ASSISTANT REGISTRAR	forwarding of joining report in respect of honble member(j) shri p.k. choudhary - reg		To (Admn)		
3597	26/0	NIL 25/06/2025	SHANKAR	APLLICATION FOR		To (		

/2025	6/2025		PRASAD MOHNTI, MTS	LEAVE - REG		Admn)		
3598/2025	26/06/2025	NIL 23/06/2025	SANDEEP , MTS	Application for leave - reg		To (Admn)		
3599/2025	26/06/2025	NIL 25/06/2025	ASHOK KUMAR, UDC	JOINING REPORT-REG		To (Admn)		
3600/2025	26/06/2025	NIL	MAHANAGAR TELEPHONE NIGAM LIMITED	telephone bill E-RECEIPT - REG	Account Section			
3601/2025	26/06/2025	NIL 01/07/2025	CHANDER KANTA SPS	reimbursement of amount spent towards purchase of newspaper - reg	Account Section			
3602/2025	26/06/2025	NIL 23/06/2025	BINU TAMTA MEMBER (JUDICIAL)	newspaper reimbursement - reg	Account Section			
3603/2025	26/06/2025	NIL 24/06/2025	DOROTHY JOSEPH, PA TO REGISTRAR	reimbursement - reg	Account Section			
3604/2025	26/06/2025	NIL 25/06/2025	PAOSECTTMOHUA PAWAN KR BHATNAGAR	mapping of head - 0216019000000701 (DEDUCT REFUND) UNDER DDO CODE - 219798-REG		To (CL)		
3605/2025	26/06/2025	NIL 19/06/2025	BALASUBRAMANI S , AR	non receipt of APAR-K radha SPS - REG		To (CL)		
3606/2025	26/06/2025	NIL 18/06/2025	P.DINESHA	INTIMATION OF ACQUISITION OF PROPERTY -REG		To (CL)		
3607/2025	26/06/2025	NIL 24/06/2025	ANAND KUMAR	monthly progress report of pendency of appeals and amount involved in CESTAT - reg		TO (CR)		

3608 /202 5	30/0 6/20 25	NIL 26/06/2025	P.K CHAUDHARY MEMBER JUDICIAL	Approval for permission to release the file for re-listing - Reg.	PA			
3609 /202 5	30/0 6/20 25	NIL 26/06/2025	P.K CHAUDHARY MEMBER JUDICIAL	Approval for permission to release the file for re-listing - Reg.	PA			
3610 /202 5	30/0 6/20 25	NIL 25/06/2025	BINU TAMTA MEMBER (JUDICIAL)	HEARING OF THIS MATTERS AT CHANDIGARH BENCH - REG	PA			
3611 /202 5	30/0 6/20 25	NIL 25/06/2025	K. RADHA ,SPS	Deletion of final order uploaded in server -reg	PA			
3612 /202 5	30/0 6/20 25	NIL 11/06/2025	KULDEEP CHAUDHRY , UNDER SECRETARY TO THE GOVERNMENT OF INDIA	complaint against ms. sulekha beevi cs, retd.member judicial , CESTAT,sh. p, anjani kumar and sh. m. ajith kumar, member technical, CESTAT- REG	PA			
3613 /202 5	30/0 6/20 25	NIL 25/06/2025	PULLELA NAGESHWARA RAO	grant of permissimn to pronounce reserved order - reg	PA			
3614 /202 5	30/0 6/20 25	NIL 25/06/2025	CJ MATHEW, MEMBER (T)	Permission for pronouncement of order - Reg.	PA			
3615 /202 5	30/0 6/20 25	NIL 04/07/2025	DY/ASST. REGISTRAR (APPEAL BENCH)	single member bench matters causelist - reg	PA			
3616 /202 5	30/0 6/20 25	NIL 04/07/2025	DR (CST APPEAL BRANCH)	central sales tax division bench matters causelist - reg	PA			
3617 /202 5	30/0 6/20 25	NIL 27/06/2025	DY. REGISTRAR/ TECHNICAL OFFICER	Supplementary Causelist - Reg.	PA			
3618 /202 5	30/0 6/20 25	NIL 30/06/2025	DY. REGISTRAR/ TECHNICAL	central registry cause list for defect matters - reg	PA			

			OFFICER				
3619 /202 5	30/0 6/20 25	NIL 03/07/2025	DY/ASST. REGISTRAR (APPEAL BENCH)	E-HEARING CAUSELIST - REG	PA		
3620 /202 5	30/0 6/20 25	NIL 25/06/2025	SWAPNIL TIWARI , ASSISTANT REGISTRAR	leave application and joining report of honble member(j) - reg		To (Admn)	
3621 /202 5	30/0 6/20 25	NIL 24/06/2025	SHENAJ BANO STENO I	casual leave -reg		To (Admn)	
3622 /202 5	30/0 6/20 25	NIL 25/06/2025	JYOTI (LDC)	submitting of TA on transfer bill - reg	Acc oun t Sec tion		
3623 /202 5	30/0 6/20 25	NIL 25/06/2025	EASTERN ZONAL BENCH KOLKATA	request for one day casual leave along with station leave permission - reg		To (Admn)	
3624 /202 5	30/0 6/20 25	NIL 25/06/2025	BALASUBRAM ANI S , ASSISTANT RESGISTRAR	fwd reply recovery of computer advance - reg		To (Admn)	
3625 /202 5	30/0 6/20 25	NIL 26/06/2025	MUKESH GUPTA (DR)	FORM OF APPLICATION FOR LEAVE-REG		To (Admn)	
3626 /202 5	30/0 6/20 25	NIL 24/06/2025	PARDEEP TOMER UDC	Application for leave - reg		To (Admn)	
3627 /202 5	30/0 6/20 25	NIL 26/06/2025	SATPAL SINGH	restricted holiday - reg		To (Admn)	
3628 /202 5	30/0 6/20 25	NIL 24/06/2025	DHARAM SINGH MEENA	request of sh. rajeev tandon member (t) cestat for permission to foreign visit - reg		To (Admn)	
3629 /202 5	30/0 6/20 25	NIL 18/06/2025	APURVA AGNIHOTRI	Availability of commercial spaces at gomtinagar railway station premises gomti		To (Admn)	

				nagar , lucknow (up) on lease - reg				
3630 /202 5	30/0 6/20 25	F.NO.77/A/C./CE STAT/KOL/05 DATED 19/06/2025	T.K. SARKAR	FORWADING OF GPF WITHDRAWAL APPLICATION IN RESPECT OF SRI RANAJIT CHOWDHURY, MTS, CESTAT, KOLKATA - REG		To (Admn)		
3631 /202 5	30/0 6/20 25	NIL 16/06/2025	ASHOK JINDAL MEMBER CESTAT KOLKATA	withdrawal from NPS fund and option for UPS -REG		To (Admn)		
3632 /202 5	30/0 6/20 25	NIL 13/06/2025	K. ANPAZHAKAN MEMBER TECHNICAL	casual leave -reg		To (Admn)		
3633 /202 5	30/0 6/20 25	NIL 25/06/2025	DHEERAJ LAL , AR	intimation for attending training as per promotion order dated 08/11/2024 - reg		To (Admn)		
3634 /202 5	30/0 6/20 25	NIL 25/06/2025	SHRI RAM MEENA, MTS	Medical reimbursement claim form - reg		To (Admn)		
3635 /202 5	30/0 6/20 25	NIL 25/06/2025	HARSHITA PANDEY , DR	intimation for attending training as per promotion order dated 20/05/2025 - reg		To (Admn)		
3636 /202 5	30/0 6/20 25	NIL 26/06/2025	SOMBIR LDC	Application for leave - reg		To (Admn)		
3637 /202 5	30/0 6/20 25	NIL 23/06/2025	DR. SUVENDU KUMAR PATI MEMBER (JUDICIAL)	JOINING REPORT- REG		To (Admn)		
3638 /202 5	30/0 6/20 25	NIL 24/06/2025	S.S.GARG M(J) , CESTAT CHANDIGARH	ISSUANCE OF NO OBJECTION CERTIFICATE FOR RENEWAL OF INDIAN PASSPORT - REG		To (Admn)		
3639	30/0	FILE NO.	DY. REGISTRAR	FORWADING OF 05		To (		

/2025	6/2025	8/8/R.K.S./DR/AD MN/CHD-2022 DATED 24/06/2025	CESTAT CHANDIGARH	DAYS EL APPLICATION WITH JOINING REPORT IN R/O SHRI ROHIT KUMAR SHUKLA DR - REG		Admn)		
3640/2025	30/06/2025	NIL 24/06/2025	RASHID ALI SAIFI , STENO GRADE -I	ISSUANCE OF NO OBJECTION CERTIFICATE FOR ISSUANCE OF NEW INDIAN PASSPORT - REG		To (Admn)		
3641/2025	30/06/2025	NIL 20/06/2025	MANAS KUMAR SINHA , DEPUTY REGISTRAR , CESTAT, MUMBAI	request for issuing experience certificate - reg		To (Admn)		
3642/2025	30/06/2025	F.NO. CESTAT/MUM/G PF/2025/248 DATED 19/06/2025	MANAS KUMAR SINHA , DEPUTY REGISTRAR , CESTAT, MUMBAI	FORWADING OF APPLICATION FOR CONVERSION OF GPF ADVANCE INTO WITHDRAWAL - REG		To (Admn)		
3643/2025	30/06/2025	NIL 23/06/2025	DR, CESTAT HYDERABAD	CL APPLICATION OF HONBLE MEMBER JUDICIAL SHRI ANGAD PRASAD - REG		To (Admn)		
3644/2025	30/06/2025	NIL 23/06/2025	DR,CESTAT,HY DERABAD	forwading of rh application of honble member (t) sh. a.k. jyotishi - reg		To (Admn)		
3645/2025	30/06/2025	NIL 27/06/2025	JITENDER MTS	Application for leave - reg		To (Admn)		
3646/2025	30/06/2025	NIL 26/06/2025	BUDH SAIN	Application for leave - reg		To (Admn)		
3647/2025	30/06/2025	F.NO. A-20(1)/PERS. FILE/P.B-UDC/CESTAT/	MOHINDER SINGH(DR)	FORWADING OF JOINING REPORT - REG		To (Admn)		

		CHE /2025 DATED 23/06/2025						
3648 /202 5	30/0 6/20 25	F.NO A- 20(2)/PERS. FILE/B.I- UDC/CESTAT/C HE/2025 DATED 23/06/2025	MOHINDER SINGH(DR)	FORWADING OF JOINING REPORT - REG		To (Admn)		
3649 /202 5	30/0 6/20 25	CESTAT/AHD/PE R/43/24 DATED 24/06/2025	UMA SHANKAR VERMA, DR	TO REGISTER THE DEGREE OF BECHELOR OF LAW IN THE SERVICE REGISTER AND SERVICE RELATED DOCUMENTS - REG		To (Admn)		
3650 /202 5	30/0 6/20 25	NIL 27/06/2025	ARCHANA	Application for leave - reg		To (Admn)		
3651 /202 5	30/0 6/20 25	NIL 23/06/2025	SWAPNIL TIWARI AR	forwading of leave application in respect of honble member (judicial) shri p.k. choudhary - reg		To (Admn)		
3652 /202 5	30/0 6/20 25	NIL 27/06/2025	MUKESH GUPTA (DR)	casual leave -reg		To (Admn)		
3653 /202 5	30/0 6/20 25	NIL 27/06/2025	DEVENDER KUMAR GROVER	Application for leave - reg		To (Admn)		
3654 /202 5	30/0 6/20 25	NIL 27/06/2025	ASHOK KUMAR	Application for leave - reg		To (Admn)		
3655 /202 5	30/0 6/20 25	F.NO. A- 20(4)/PF/HK- UDC/CESTAT/C HE/2023 DATED 27/06/2025	MOHINDER SINGH(DR)	REQUEST FOR NO OBJECTION CERTIFICATE - REG		To (Admn)		
3656 /202 5	30/0 6/20 25	NIL 27/06/2025	BALASUBRAM ANI S , AR	seeking permission to pursue LLB - REG		To (Admn)		
3657 /202	30/0 6/20	NIL 27/06/2025	CHANDER KANTA SPS	casual leave -reg		To (Admn)		

5	25							
3658 /202 5	30/0 6/20 25	NIL 30/06/2025	HARSHITA PANDEY , DR	completion of training - reg		To (Admn)		
3659 /202 5	30/0 6/20 25	NIL 30/06/2025	MANOJ KUMAR SHARMA	JOINING REPORT- REG		To (Admn)		
3660 /202 5	30/0 6/20 25	NIL 30/06/2025	POOJA (LDC)	application for child care leave - reg		To (Admn)		
3661 /202 5	30/0 6/20 25	NIL 30/06/2025	HEERA LAL	JOINING REPORT for the leave of 25-06-25 to 27-02-2025- REG		To (Admn)		
3662 /202 5	30/0 6/20 25	NIL 30/06/2025	MOHINDER SINGH(DR)	joining report of ms. nimisha vijayan- reg		To (Admn)		
3663 /202 5	30/0 6/20 25	NIL 30/06/2025	SWAPNIL TIWARI AR	leave application and joining report of honble member(j) - reg		To (Admn)		
3664 /202 5	30/0 6/20 25	NIL 30/06/2025	ANAND KUMAR	minutes of the meeting held on 20.06.2025 in north block regarding dpc for promotion of udc to head clark and promotion of ldc to udc - reg		To (Admn)		
3665 /202 5	30/0 6/20 25	NIL 27/06/2025	MANAS KUMAR SINHA , DEPUTY REGISTRAR , CESTAT, MUMBAI	issuance of experience and age relaxation certificate - reg		To (Admn)		
3666 /202 5	30/0 6/20 25	NIL 27/06/2025	DY. REGISTRAR CESTAT CHENNAI	LEAVE LETTER OF SRI . P.DINESHA MEMBER (J) - REG		To (Admn)		
3667 /202 5	30/0 6/20 25	NIL 30/06/2025	RTI ONLINE	RTI ONLINE STATUS ALERT FOR NODAL OFFICER - REG		CPIO		
3668 /202 5	30/0 6/20 25	NIL 26/03/2025	ADITI SHAH	RTI REQUEST DETAILS - REG		CPIO		
3669	30/0	NIL 13/05/2025	ARVIND	RTI REQUEST		CPIO		

/2025	6/2025		AGRAWAL	DETAILS - REG				
3670/2025	30/06/2025	NIL 03/03/2025	RAJESH KUMAR GANDHI	RTI REQUEST DETAILS - REG		CPIO		
3671/2025	30/06/2025	NIL 18/02/2025	MANISHA KUMARI	RTI REQUEST DETAILS - REG		CPIO		
3672/2025	30/06/2025	NIL 14/01/2025	NITIN PISAL	RTI REQUEST DETAILS - REG		CPIO		
3673/2025	30/06/2025	NIL 12/02/2025	SK MEHBOOB ALLI	RTI REQUEST DETAILS - REG		CPIO		
3674/2025	30/06/2025	NIL 23/012/2024	SANDEEP DHAKAD	RTI REQUEST DETAILS - REG		CPIO		
3675/2025	30/06/2025	NIL 04/01/2025	RAMESH	RTI REQUEST DETAILS - REG		CPIO		
3676/2025	30/06/2025	NIL 25/06/2025	AKASH HEDA	RTI REQUEST DETAILS - REG		CPIO		
3677/2025	30/06/2025	NIL 28/06/2025	CA PRIYANSHU AGRAWAL	REQUEST FOR ADJOURNMENT SERVICE TAX APPEAL NO. 52603 OF 2019 , TALWAR MEDICAL CENTRE - REG		custom branch		
3678/2025	30/06/2025	NIL 25/06/2025	PRATHAMESH CHAVAN, ASSOCIATE INDIA LAW ALLIANCE	mentioning application cod application no. 52725 of 2024 - reg		TO (CR)		
3679/2025	30/06/2025	NIL 24/06/2025	REVIEW SECTION ICD TKD EXPORT	standard operating procedure sop to deal with legal cases of customs commissionerate of delhi zone - reg		custom branch		
3680	30/0	NIL 24/06/2025	MANOJ	5 days leave from	CT			

/2025	6/2025		(DRIVER)	25.06.2025 to 29.06.2025 - reg	Section			
3681/2025	30/06/2025	NIL	LAW TELLER	LAW TELLER MAGAZINE - REG		LIBRARY		
3682/2025	30/06/2025	NIL 26/06/2025	LAW CHQ	REQUEST FOR URGENT INTERVENTION IN STATUS OF APPEAL NO. ST/52465/2016- M/S AIRPORTS AUTHORITY OF INDIA VS. COMMISSIONER OF SERVICE TAX DELHI - REG		AR		